

| 1 | 2 | 3 | 4 | 5 |
|-----|---------------|--------|---------|---------|
| 31. | Uttarakhand | 7.80 | 15.05 | 14.95 |
| 32. | Uttar Pradesh | 47.79 | 86.33 | 76.30 |
| 33. | West Bengal | 47.00 | 78.00 | 74.40 |
| | TOTAL | 917.27 | 1497.14 | 2129.38 |

Insurance cover for fish ponds in Odisha

667. SHRI NARENDRA KUMAR SWAIN: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government intends to impress upon the insurance companies to provide insurance cover to the fish ponds in Odisha; and

(b) whether Government also proposes to take steps to give equal status to Fisheries at par with Agriculture?

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE (SHRI SUDARSHAN BHAGAT): (a) and (b) No, Sir. There are no such proposals presently under consideration in the Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture and Farmers Welfare.

Drought in the country

668. SHRI K. SOMAPRASAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the total cultivable land in the country at present, State-wise;

(b) the details of drought affected areas at present, State-wise;

(c) whether any financial aid or drought relief has been distributed to the farmers of drought affected areas during 2014-15, 2015-16 and 2016-17; and

(d) if so, whether any drought relief has been sanctioned to Kerala during the said period, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) As per Land Use Statistics (LUS), the State-wise details of cultivable/agricultural land in the country for the year 2014-15 (latest available) is given in the Statement-I (*See* below).

(b) During the current year (2017-18), no State has declared drought so far.

(c) and (d) State Governments are responsible for distribution of State Disaster Response Fund (SDRF)' National Disaster Response Fund (NDRF) relief to affected farmers at ground level. However, during the year 2014-15, 2015-16 and 2016-17, the financial assistance under NDRF to the States including Kerala in the wake of drought approved by Government of India is given in the Statement-II.

Statement-I

State-wise details of Cultivable/Agricultural land in 2014-15 (latest available)

| States/UTs | Cultivable/Agricultural Land |
|-------------------|------------------------------|
| | (Thousand Hectares) |
| Andhra Pradesh | 9047 |
| Arunachal Pradesh | 423 |
| Assam | 3364 |
| Bihar | 6579 |
| Chhattisgarh | 5558 |
| Goa | 197 |
| Gujarat | 12661 |
| Haryana | 3656 |
| Himachal Pradesh | 812 |
| Jammu and Kashmir | 1075 |
| Jharkhand | 4343 |
| Karnataka | 12827 |
| Kerala | 2266 |
| Madhya Pradesh | 17252 |
| Maharashtra | 21099 |
| Manipur | 390 |
| Meghalaya | 1056 |
| Mizoram | 367 |
| Nagaland | 694 |

| States/UTs | Cultivable/Agricultural Land |
|-----------------------------|------------------------------|
| Odisha | 6784 |
| Punjab | 4285 |
| Rajasthan | 25511 |
| Sikkim | 97 |
| Tamil Nadu | 8112 |
| Telangana | 6877 |
| Tripura | 272 |
| Uttarakhand | 1549 |
| Uttar Pradesh | 18939 |
| West Bengal | 5655 |
| Andaman and Nicobar Islands | 28 |
| Chandigarh | 1 |
| Dadra and Nagar Haveli | 24 |
| Daman and Diu | 3 |
| Delhi | 53 |
| Lakshadweep | 2 |
| Puducherry | 29 |
| ALL INDIA | 181886 |

Source: Directorate of Economics and Statistics, Ministry of Agriculture and Farmers Welfare.

Statement-II

Financial assistance under NDRF in the wake of drought approved by Government of India during the years 2014-15, 2015-16 and 2016-17

(₹ in crore)

| Sl. No. | States | Amount approved |
|-----------------------|---------------|-----------------|
| During 2014-15 | | |
| 1. | Haryana | 166.87 |
| 2. | Karnataka | 200.85 |
| 3. | Uttar Pradesh | 777.34 |
| 4. | Maharashtra | 1962.99 |

| Sl. No. | States | Amount approved |
|-----------------------|--------------------------------|-----------------|
| 5. | Andhra Pradesh | 237.51 |
| During 2015-16 | | |
| 1. | Karnataka (Drought Kharif) | 1540.20 |
| | (Drought Rabi) | 723.23 |
| 2. | Chhattisgarh | 1276.25 |
| 3. | Madhya Pradesh | 2032.68 |
| 4. | Maharashtra (Drought Kharif) | 3049.36 |
| | (Drought Kharif Supplementary) | 589.47 |
| | (Drought Rabi) | 679.54 |
| 5. | Odisha | 815.00 |
| 6. | Telangana | 791.21 |
| 7. | Uttar Pradesh (Drought Kharif) | 1304.52 |
| | (Drought Rabi) | 622.76 |
| 8. | Andhra Pradesh | 433.77 |
| 9. | Jharkhand | 336.94 |
| 10. | Rajasthan | 1193.41 |
| 11. | Uttarakhand | 70.22 |
| During 2016-17 | | |
| 1. | Karnataka (Drought Kharif) | 1782.44 |
| | (Drought Rabi) | 795.444 |
| 2. | Andhra Pradesh | 518.93 |
| 3. | Kerala | @ |
| 4. | Tamil Nadu | 1748.28 |
| 5. | Rajasthan | 588.34 |
| 6. | Puducherry | @ |

@The proposal under consideration.